

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

UNSTARRED QUESTION No. 268  
TO BE ANSWERED ON: 30.11.2021

**PwDs in Maharashtra**

**268. SHRI SUDHAKAR TUKARAM SHRANGARE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the funds released to various States for the welfare of Persons with Disabilities (PwDs) during the last three years, year-wise; specially in the State of Maharashtra;
- (b) the new schemes formulated for the welfare of Persons with Disabilities; and
- (c) the fresh steps taken by the Government to increase job avenues for the PwDs across the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

- (a) Relief to the persons with disabilities is a State subject by virtue of entry '9' of the State list of the Constitution of India. However, the Central Government supplements the efforts of the State Governments for the welfare of persons with disabilities.

The Department of Empowerment of Persons with Disabilities implements various Central Sector Schemes for the welfare of Persons with Disabilities through various implementing agencies including its institutes/organisations, Voluntary Organisations, State Governments throughout the country including in the State of Maharashtra. Details of the funds released under the Schemes of the Department in which funds are released to State Governments are at **Annexure I and II**.

- (b) The Department is implementing various Central Sector Schemes namely Deendayal Disabled Rehabilitation Scheme (since 1999), Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (since 2005), Scholarship for Students with Disabilities (since 2012-13) and Scheme for Implementation of Persons with Disabilities Act (since 1999). There are following six sub-schemes under the Scholarship Schemes:

- i. Pre-matric Scholarship for SwDs (since 2014-15);
- ii. Post-matric Scholarships for SwDs (since 2014-15);
- iii. Scholarship for Top Class Education for SwDs (since 2015-16);
- iv. National Overseas Scholarship (since 2012-13);
- v. National Fellowship for PwDs (since 2014-15), and
- vi. Free Coaching for SwD (since 2017-18).

Major Components of Scheme for Implementation of Persons with Disabilities Act (SIPDA) are:

- i. Creation of Barrier Free Environment for PwDs (since 1998-99),
- ii. Component of Skill Development (since 2013-14),
- iii. Accessible India Campaign (since 2016-17),
- iv. Unique Disability Identity Card (since 2014-15),

In addition, National Trust, a statutory body under the Department and set up in 2000 under the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disabilities Act, 1999 implements following major schemes for the welfare of Persons with Disabilities:

- (i) Disha (Early Intervention and School Readiness Scheme for 0-10 years) (since 2015-16)
- (ii) VIKAAS (Day Care Scheme for 10+ years) (since 2015-16)
- (iii) Disha-cum Vikaas Scheme (Day Care) (since 2018-19)
- (iv) Samarth (Respite Care Residential Scheme) (since 2015-16)
- (v) Gharaunda (Group Home for Adults) (since 2015-16)
- (vi) Samarth-cum-Gharaunda Scheme (Residential) (since 2018-19)
- (vii) 'Niramaya' Health Insurance Scheme (since 2015-16)

(c) The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. Section 34 of the said Act provides for not less than 4% reservation in Government vacancies for following categories of persons with benchmark disabilities (disability of 40% or more):

i	blindness and low vision	1%
ii	deaf and hard of hearing	1%
iii	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;	1%
iv	autism, intellectual disability, specific learning disability and mental illness;	1%
v	multiple disabilities from amongst persons under clauses (i) to (iv) including deaf- blindness.	

In order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts ( 1046 in Group A, 515 in Group B, 1724 in Group C and 281 in Group D) suitable for various categories of persons with benchmark disabilities on 04.01.2021.

Further, the Department of Empowerment of Persons with Disabilities (DEPwD) implements National Action Plan (NAP) for Skill Development of Persons with Disabilities (between the age group of 15 to 59 years) in March, 2015 with a view to enhancing their scope of employability in both public and private sectors besides promoting self-employment. To promote entrepreneurship among PwDs, financial assistance in terms of loan on subsidized rates is provided by National Handicapped Finance and Development Corporation (NHFDC), a Central Public Sector Enterprise of the Department, under Divyangjan Swavalamban Yojna. NHFDC has also set up a Job Portal ([www.disabilityjobs.gov.in](http://www.disabilityjobs.gov.in)) through which persons with disabilities can apply for jobs, skill trainings, education loans and self employment loans.

## ANNEXURE I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 268 for answer on 30.11.2021 regarding PwDs in Maharashtra raised by Shri Sudhakar Tukaram Shrangare.

Details of the funds released under the Schemes of the Department in which funds are released to State Governments are as under:

1. **Accessible India Campaign (AIC):** Details of the funds released to the States/UTs during last three years are at Annexure II.
2. **Unique Disability Identity Card (UDID):** Details of the funds released to the States/UTs during last three years are as under:

S.No.	States/UTs	(Rs. in lakh)		
		2018-19 Fund Released	2019-20 Fund Released	2020-21 Fund Released
1	Andaman and Nicobar Islands	6.00	13.00	0.00
2	Andhra Pradesh	0.00	0.00	29.25
3	Arunachal Pradesh	31.00	24.72	2.48
4	Assam	0.00	64.75	6.00
5	Bihar	0.00	87.28	6.00
6	Chandigarh	0.00	0.00	0.00
7	Chhattisgarh	35.50	24.25	30.76
8	Dadra and Nagar Haveli & Daman and Diu	0.00	6.50	0.00
9	Delhi	7.43	35.90	6.00
10	Goa	0.00	2.00	1.50
11	Gujarat	38.50	41.10	6.00
12	Haryana	22.00	0.75	0.00
13	Himachal Pradesh	19.58	15.12	6.00
14	Jammu and Kashmir	23.00	4.00	0.00
15	Jharkhand	38.10	24.44	0.00
16	Karnataka	33.00	36.11	6.00
17	Kerala	24.00	14.50	9.50
18	Ladakh	2.00	0.00	0.00
19	Lakshadweep	0.00	4.00	6.42
20	Madhya Pradesh	51.00	1.00	0.00
<b>21</b>	<b>Maharashtra</b>	<b>43.50</b>	<b>11.07</b>	<b>0.00</b>
22	Manipur	0.00	28.00	0.00
23	Meghalaya	6.00	14.75	6.00
24	Mizoram	14.00	12.60	11.42
25	Nagaland	0.00	22.25	6.00
26	Odisha	3.05	0.00	2.88
27	Puducherry	0.00	10.00	3.00
28	Punjab	28.00	26.65	12.08

29	Rajasthan	26.60	6.00	6.00
30	Sikkim	3.90	10.00	9.00
31	Tamil Nadu	4.65	6.82	4.80
32	Telangana	0.00	3.00	61.75
33	Tripura	0.00	0.00	0.00
34	Uttar Pradesh	113.49	6.16	65.43
35	Uttarakhand	0.00	26.50	3.73
36	West Bengal	23.00	0.00	0.00
<b>Total</b>		<b>597.29</b>	<b>583.21</b>	<b>308.00</b>

3. **Creation of Barrier Free Environment for Persons with Disabilities:** Details of the funds released to the States/UTs during last three years are as under:

(Rs. in Lakh)

S. No.	State/UT	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.0	0.0	0.0
2	Arunachal Pradesh	0.0	0.0	783.99
3	Himachal Pradesh	0.0	19.90	0.0
4	Madhya Pradesh	135.24	0.0	95.49
5	Meghalaya	0.0	1208.61	0.0
6	Mizoram	0.0	0.0	108.94
7	Nagaland	0.0	0.0	0.0
8	Punjab	82.00	0.0	0.0
9	Tripura	0.0	0.0	587.44
10	Uttarakhand	0.0	0.0	280.28
11	Uttar Pradesh	42.43	0.0	417.94
12	Puducherry	0.0	46.00	0.0
13	Ladakh	0.0	0.0	0.0
14	Rajasthan	6.03	0.0	0.0
15	West Bengal	0.0	0.0	0.0
<b>TOTAL</b>		<b>265.70</b>	<b>1274.51</b>	<b>2274.08</b>

4. **Colleges for Deaf in Five Regions of the Country:** Details of the funds released to the States during last three years are as under:

S.No	States	Amount released (in Rs. lakh)		
		2018-19	2019-20	2020-21
1	Kerala	150.00	0.0	0.0

5. **State Spinal Injury Centre:-** Details of the funds released to the States/UTs during last three years are as under:

S.No	State/UT	Funds released (in Rs. Lakhs)		
		2018-19	2019-20	2020-21
1	Madhya Pradesh	282.0	0.0	0.0
2	Rajasthan	0.0	0.0	31.0
<b>Total</b>		<b>282.0</b>	<b>0.0</b>	<b>31.0</b>

**Annexure II**

Annexure referred to in the reply to part (a) of Lok Sabha Unstarred Question No. No. 268 for answer on 30.11.2021 regarding PwDs in Maharashtra raised by Shri Sudhakar Tukaram Shrangare.

Details of the funds released to the States during last three years under Accessible India Campaign Scheme:

SI No.	State/UT	Amount of fund released (Rs. in lakh)		
		2018-2019	2019-2020	2020-2021
1	Andhra Pradesh	718.16	0.0	0.0
2	Arunachal Pradesh	0.0	789.27	0.0
3	Assam	0.0	697.83	0.0
4	Chattisgarh	0.0	1988.22	91.76
5	Goa	444.62	0.0	0.0
6	Haryana	880.01	0.0	0.0
7	Himachal Pradesh	48.49	390.97	0.0
8	Jammu and Kashmir	1073.98	878.57	0.0
9	Jharkhand	583.42	0.0	0.0
10	Karnataka	1104.11	1604.53	0.0
11	Kerala	429.98	0.0	0.0
12	Madhya Pradesh	467.48	190.03	0.0
<b>13</b>	<b>Maharashtra</b>	<b>0.0</b>	<b>0.0</b>	<b>627.42</b>
14	Meghalaya	325.16	31.88	0.0
15	Mizoram	0.0	417.66	0.0
16	Nagaland	0.0	0.0	317.61
17	Odisha	1028.48	221.73	0.0
18	Punjab	837.74	1144.01	0.0
19	Tamil Nadu	0.0	0.0	2856.37
20	Telangana	459.61	0.0	0.0
21	Tripura	0.0	2625.04	0.0
22	Uttar Pradesh	746.28	1446.70	0.0
23	Uttrakhand	115.56	372.87	0.0
24	West Bengal	1105.22	0.0	0.0
25	Andaman and Nicobar Islands	632.31	0.0	448.59

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